

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1187/2019 in C.A. No.3155/2017

[Arising out of impugned final judgment and order dated 09-07-2018 in C.A. No. No. 3155/2017 passed by the Supreme Court of India]

UNION OF INDIA

Petitioner(s)

VERSUS

MOOLCHAND KHAIRATI RAM TRUST

Respondent(s)

Date : 24-02-2026 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :By Courts Motion, AOR

Mr. Vikramjit Banerjee, ASG  
Mr. Nring Chamwibo Zeliang, Adv.  
Ms. Shrisha Chandra, Adv.  
Mr. Hritik Pathak, Adv.  
Ms. Swati Ghildiyal, AOR  
Mr. Nimesh Bhatt, Adv.

For Respondent(s) :Dr. Lalit Bhasin, Adv.

Ms. Nina Gupta, Adv.  
Ms. Mansi Bajaj, Adv.  
Ms. Radhika Gupta, AOR  
Ms. Ritika Raj, Adv.

Mr. Nitin Mishra, AOR  
Mr. Ishaan Sharma, Adv.  
Ms. Mitali Gupta, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

1. Having perused the compliance affidavit filed on behalf of applicant No. 2 by the Government of National Capital Territory of Delhi, in terms of our order dated 21.01.2026, we are of the view that strict actions are not

taken against the hospitals who are in violation of this Court's Order dated 09.07.2018.

2. The hospitals mentioned in para 12 of the compliance affidavit except four namely 1). Amar Jyoti Hospital, 2). Bhagwati Hospital, 3). Venu Eye Institute & 4). Jivodaya Hospital, have been found violating this Court's order; and yet no action has been taken by the National Capital Territory of Delhi, Delhi Development Authority, Land and Development Office and Municipal Corporation of Delhi.

3. It further appears to us that the letters issued by the Government of National Capital Territory of Delhi is not responded to or acted upon by the above mentioned authorities, and the entire proceedings is taken very casually.

4. In the above circumstances, we appoint the Secretary, Department of Health, Government of National Capital Territory of Delhi as Nodal Officer, to take all such measures and actions against the erring hospitals; and all the authorities/Departments i.e. Delhi Development Authority, Land and Development Office and Municipal Corporation of Delhi shall respond to the Nodal Officer.

5. If any lapses are found on the part of the above offices, it will be the Nodal Officer who shall be responsible to inform this Court and take action.

6. Let notice be issued to the following hospitals mentioned in para No. 8 and 12 of the compliance affidavit to show cause as to why proceedings for committing contempt of Court shall not be taken against them for violating this

Court's order; and why the concessions granted to them by the Government shall not be withdrawn:-

| <b>Sr. No.</b> | <b>NAME OF THE HOSPITAL</b>                   |
|----------------|---|
| 1.             | ARYA VAIDSHALA KOTAKAL                        |
| 2.             | KAILASH DEEPAK HOSPITAL                       |
| 3.             | FLT. LT. RAJAN FORTIS HOSPITAL                |
| 4.             | DELHI ENT HOSPITAL                            |
| 5.             | MGS SUPER SPECIALTY HOSPITAL                  |
| 6.             | MAI KAMALI WALI HOSPITAL                      |
| 7.             | MAX SUPER SPECIALTY HOSPITAL (PRESS ENCLAVE)  |
| 8.             | MOOL CHAND KHAIRATIRAM                        |
| 9.             | PRIMUS SUPER SPECIALTY HOSPITAL               |
| 10.            | SITA RAM BHARTI HOSPITAL                      |
| 11.            | VENKETESHWAR HOSPITAL                         |
| 12.            | VINAYAK HOSPITAL                              |
| 13.            | VIMHANS HOSPITAL                              |
| 14.            | MAX SMART HOSPITAL                            |
| 15.            | ACTION CANCER HOSPITAL                        |
| 16.            | AYUSHMAN HOSPITAL AND HEALTH SERVICES         |
| 17.            | BATRA HOSPITAL & MEDICAL RESEARCH CENTRE      |
| 18.            | BENSUPS HOSPITAL                              |
| 19.            | BIMLA DEVI HOSPITAL                           |
| 20.            | BLK KAPOOR MEMORIAL (BLK MAX)                 |
| 21.            | CENTRE FOR SIGHT                              |
| 22.            | DHARAMSHILA NARAYANA HOSPITAL                 |
| 23.            | FORTIS ESCORT HOSPITAL                        |
| 24.            | GURU HARKISHAN HOSPITAL                       |
| 25.            | HAKEEM ABDUL HAMEED CENTENARY HOSPITAL (HAHC) |
| 26.            | HUMAN CARE CHARITABLE HOSPITAL                |
| 27.            | INDIAN SPINAL INJURIES CENTRE                 |
| 28.            | JAIPUR GOLDEN HOSPITAL                        |
| 29.            | JEEWAN ANMOL HOSPITAL                         |
| 30.            | MADHUKAR RAINBOW CHILDREN'S HOSPITAL          |
| 31.            | MAHARAJ AGRASAIN HOSPITAL, PUNJABI            |

|            |  |
|------------|--|
|            | <b>BAGH</b>  |
| <b>32.</b> | <b>YATARTH HOSPITAL</b>  |
| <b>33.</b> | <b>MAHARAJ AGRASAIN HOSPITAL (DWARKA)</b>                              |
| <b>34.</b> | <b>MAHARISHI AYURVEDA HOSPITAL</b>                                     |
| <b>35.</b> | <b>MATA CHANAN DEVI HOSPITAL</b>                                       |
| <b>36.</b> | <b>MAX SUPER SPECIALTY HOSPITAL (MAX PATPARGANJ)</b>                   |
| <b>37.</b> | <b>MAX SUPER SPECIALTY HOSPITAL (SHALIMAR BAGH)</b>                    |
| <b>38.</b> | <b>NATIONAL HEART INSTITUTE</b>  |
| <b>39.</b> | <b>PUSHPAWATI SINGHANIA</b>  |
| <b>40.</b> | <b>R.L.K.C. HOSPITAL</b>   |
| <b>41.</b> | <b>RED CROSS GENERAL MATERNITY AND CHILD CARE HOSPITAL</b>             |
| <b>42.</b> | <b>RAJEEV GANDHI CANCER INSTITUTE &amp; RESEARCH CENTRE, ROHINI</b>    |
| <b>43.</b> | <b>RAJEEV GANDHI CANCER INSTITUTE &amp; RESEARCH CENTRE, NITI BAGH</b> |
| <b>44.</b> | <b>SAROJ HOSPITAL</b>  |
| <b>45.</b> | <b>SHANTI MUKAND</b>   |
| <b>46.</b> | <b>SHREE AGGARSAIN INTERNATIONAL HOSPITAL</b>                          |
| <b>47.</b> | <b>SIR GANGA RAM</b>   |
| <b>48.</b> | <b>ST. STEPHEN HOSPITAL</b>  |
| <b>49.</b> | <b>SWAMI PARMANAND, PRAKARTIK</b>                                      |
| <b>50.</b> | <b>SANTOM</b>  |
| <b>51.</b> | <b>SRI BALAJI ACTION MEDICAL INSTITUTE</b>                             |

7. The Nodal Officer shall serve the notice on above-mentioned hospitals by Dasti.

8. An affidavit of service of notice be filed.

9. List on 24.03.2026.

(MINI)  
COURT MASTER (SH)

(CHETNA BALOONI)  
COURT MASTER (NSH)